S.O. 770 (E), dated the 10th September, 1980 and laid on the Table of the House on the 18th November, 1980:—

(i) in paragraph 16, after sub-paragraph (1) *insert*,

'(1-A) Any disagreement by the concerned State Governments regarding the recommendations of the Sardar Sarovar Construction Advisory Committee shall also be referred to the Review Committee and the decision of the Review Committee shall be final and binding on all the concerned States'.

(ii) after paragraph 16, *insert*,

'16-A. Nothing contained in this Notification shall prevent the alteration, amendment or modification of all or any of the foregoing provisions by agreement between all the States concerned'.

This House do recommend to Rajya Sabha that Rajya Sabha do concur in this resolution".

The motion was negatived.

17.32 hrs.

STATEMENT *RE*-KILLING OF HARIJANS BY DACOITS IN ETAH DISTRICT OF UTTAR PRADESH.

गृह मंत्री (श्री जैल सिंह) : सभापति महोदय, जिला एटा में डाकुओं द्वारा हरिजनों तथा अन्य लोगों की हत्या किए जाने पर सरकार को गहरा खेद है। उत्तर प्रदेश सरकार से प्राप्त सूचना के अनुसार पोथी डाकुओं के गिरोह ने गांव कुंवर पुरा, पुलिस थाना जेथरा, जिला एटा, उत्तर प्रदेश में 2 और 3 मई, 1981 के बीच की रात्रि में धावा बोल दिया। उन्होंने पन्द्रह लोगों को कतार में खड़ा किया और उन्हें गोली मार दी। 10 लोग घटनास्थल पर ही मारे गए और एक व्यक्ति अस्पताल ले जाते हुए रास्ते में मर गया। चार अन्य व्यक्ति घायल हुए। जो ग्यारह व्यक्ति मारे गए हैं, वे अनुसूचित जाति के हैं। एक दिन पूर्व उसी गिरोह ने अलीगंज थाने के क्षेत्र में 2 अन्य गांवों में 7 व्यक्तियों की हत्या की थी। इनमें अनुसूचित जाति के अलावा अन्य समुदाय के लोग शामिल हैं। उत्तर प्रदेश सरकार ने पीड़ितों को राहत देने के लिए जिला मजिस्ट्रेट एटा को एक लाख रुपये की राशि दी है।

जब तक जांच-पड़ताल पूरी नहीं हो जाती है इन नृशंस हत्याओं का उद्देश्य सिद्ध नहीं किया जा सकता। परन्तु अब तक उपलब्ध सूचना और संकेतों के आधार पर राज्य सरकार यह महसूस करती है कि यह डाकुओं के एक गिरोह द्वारा मनमानी हत्या अथवा प्रतिशोध का मामला है। इसके शिकार व्यक्तियों में अनुसूचित जातियों के व्यक्ति तथा अन्य लोग शामिल हैं।

आयुक्त, जिला मजिस्ट्रेट और पुलिस अधीक्षक तुरन्त घटनास्थल पर पहुंच गये थे और गिरोह के सदस्यों को पकड़ने के लिए पर्याप्त पुलिस बल लगाया गया है। अन्य डकैती विरोधी उपाय भी तेज कर दिए गए हैं। पीड़ित व्यक्तियों के परिवारों के साथ मेरी हार्दिक सहानुभूति है।

श्री रामविलास पासवान (हाजीपुर) : सभापति महोदय, मैं एक स्पष्टीकरण चाहता हूं। स्टेट के जो मिनिस्टर हैं उनके स्टेटमेंट में और इनके स्टेटमेंट में अंतर है।

MR. CHAIRMAN : No Question. No Discussion. It is against the rules. Now we will take up the Half-an-Hour Discussion.

17.35 hrs.

SHRI CHINTAMANI PANIGRAHI [*in the Chair*]

श्री रामविलास पासवान : एक आदमी की मौत की कीमत 5,000 रु० और दूसरा मारा जायगा तो उसके लिये 10,000 रु०...

MR. CHAIRMAN : No Questions allowed on this statement. Nothing will go on record.

(*Interruptions*)**

श्री जैल सिंह : मैं प्रदेश की सरकार को कह रहा हूं कि यह रकम बहुत कम है।

श्री रामविलास पासवान : यह ठीक है, कहिये।

17-37 hrs.

HALF-AN-HOUR DISCUSSION

News-item captioned: 'A curable disease made incurable by poverty'

SHRI BAPUSAHEB PARULEKAR (Ratnagiri) Mr. Chairman, Sir, this Half-an Hour discussion arises out of the Starred Question No. 538 which was replied to on 26th March, 1981.

Sir, the question was, whether Government's attention has been drawn to a news item in the *Hindustan Times* dated the 24th February, 1981, captioned 'A curable disease made incurable by poverty' which highlights the difficulties in admission of poor patients in the Rajan Babu T.B. Hospital ; if so, the action taken or proposed to be taken in this regard'.

Sir, some pertinent supplementaries were asked and the Hon. Minister at that time said that he had no information. These supplemenatires are at pages 15544 to 15549, and the supplemenataries were with reference to the shortage of essential drugs such as streptomycin for a period of fortnight prior to 19th of March, 1981.

The reply given by the Hon. Health Minister was as follows:

> "I do not have that particular information. Then, regarding food which the Hon. Member has asked. I state and I do not have the information at the moment".

All these points were referred to in the article and becauc of this type of answer the Hon. Speaker also asked the Hon. Minister to give a pertinent reply telling him that 'the Hon. Member is asking about short supply of that particular medicine during a specific period'. Therefore, in order that I should get a complete answer and as the Hon. Minister had no information at that particular time, this half-an-hour discussion has been allowed.

There are three aspects of this particular question. The first is with regard to the shortage of essential or life-saving drugs. The second is with reference to the criteria that are laid down in those hiospitals in Delhi regarding the admission,